USER MANUAL FOR DIRECT SELLER LICENSE



 Goto FoSCoS Home Page and click on "Apply for New License/Registration" then click on "General"

2. Select the state from the drop-down menu



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3. Select the Direct Seller under the Trade/Retail tab, choose the correct option as per turnover and click on "Proceed"



4. **Click on "Proceed"** to fill the application

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6. Set the premise location accurately



7. Select the products (under Direct Seller) and click on Save & Next

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9. Enter the OTP received on both- Mobile and email and click on Submit.

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15. E-Sign using Aadhar/Mobile – Enter the Mobile/Aadhar number and click on "proceed".

16. Select the payment method

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18. Application receipt is generated.

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19. The status of the application will be Stage 2: Document Scrutinization".